GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA UNSTARRED QUESTION NO. 4766 TO BE ANSWERED ON 30TH MARCH, 2017

Development Activities by Mining Companies

†4766. SHRI LAXMAN GILUWA

Will the Minister of **MINES** be pleased to state:

- (a) the details of mining companies contributing towards the development of tribal and peripheral regions around the mining area in the country;
- (b) whether the Government is aware that certain companies are not making their contribution in the same field and violating the set norms in this regard and if so, the details thereof; and
- (c) the action of the Government proposes to take in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) to (c): The details regarding development of tribal and peripheral regions around the mining areas undertaken by mining companies are not centrally maintained by Ministry of Mines (MoM). However, the Central Public Enterprises are required to spend a percentage of their profit on Corporate Social Responsibility (CSR). The details of the CSR activities undertaken by National Aluminum Company Limited and Hindustan Copper Limited, the two Public Sector Companies under administrative control of the MoM are given as annexure.

Section 9B of the Mines and Minerals (Development and Regulation) Amendment Act, 2015 provides for setting up of District Mineral Foundation (DMF) by the State Government in every district affected by mining activities, which are to be funded through contributions received from the holders of mining leases. Funds so collected are to be used to work for the interest and benefit of persons and areas affected by mining related operations. State Governments are empowered to frame rules for the manner in which DMF shall work for the interest and benefit of persons and areas affected by mining.

To facilitate synergy in implementation of DMF across the States, the Government of India has also launched the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) with the objective of welfare of areas and people affected by mining related operations, using the funds generated by District Mineral Foundations. At least 60% of PMKKKY funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; (viii) Sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining districts.

The Central Government has issued a directive to the State Governments, under Section 20A of the MMDR Act, 1957, on 16.9.2015 laying down the guidelines for implementation of PMKKKY and directing the States to incorporate the same in the rules being framed by them for DMFs.

Further rule 12(1)(1) of the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016, provides that the lessee shall, in the matter of employment, give preference to the tribals and to the persons who become displaced because of the taking up of mining operations.

Development Activities undertaken by NALCO

CSR project /Activities identified	Sector in which the Project is covered	Name of District and State
Drinking Water, Health and Sanitation	Providing health care facilities through Mobile Health Unit (MHU) and OPD centres, better sanitation and safe drinking water facility Toilets constructed in schools of periphery villages under Swachha Vidyalaya Abhiyan Construction individual house hold toilets to make Open Defecation Free (ODF) villages	Koraput, Odisha
Education, Vocational Skills and Livelihood	Residential education to tribal in collaboration with reputed residential institution Education facility for children of peripheral villages in company aided schools Skill development for youth of periphery villages to improve their employability	
Environmental and Animal Welfare	Plantation programme for ecological balance and ensuring environmental sustainability	
Rural Development	Infrastructural development like construction of roads, drains and community centres etc Distribution of solar lanterns and installation of solar street lights in remote periphery tribal villages for improving the basic amenities	

Development Activities undertaken by HCL

CSR project /activities identified	Sector in which the project is covered	Name of District and State
Drinking Water, Health and Sanitation	Eradicating hunger, poverty and malnutrition, promoting preventive health care and sanitation and making available safe drinking water	East Singhbhum, Jharkhand Balaghat, Madhya Pradesh Jhunjhunu, Rajasthan
Education, Vocational Skills and Livelihood	Promoting education including special education and employment enhancing skills especially among children, women and elderly and the differently abled and livelihood enhancement projects	East Singhbhum, Jharkhand Balaghat, Madhya Pradesh Jhunjhunu, Rajasthan Raigarh, Maharashtra Kolkata, West Bengal
Environmental and Animal Welfare	Ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agro forestry, conservation of natural resources and maintaining quality of soil, air and water	East Singhbhum, Jharkhand Balaghat, Madhya Pradesh Jhunjhunu, Rajasthan
Sports	Training to promote rural sports, nationally recognised sports, Paralympics sports and Olympic sports	East Singhbhum, Jharkhand Balaghat, Madhya Pradesh Jhunjhunu, Rajasthan
Rural Development	Rural Development Projects	East Singhbhum, Jharkhand Balaghat, Madhya Pradesh Jhunjhunu, Rajasthan
Protection of National Heritage	Protection of national heritage, art and culture including restoration of buildings and sites of historical importance.	East Singhbhum, Jharkhand
Miscellaneous	Miscellaneous activities	East Singhbhum, Jharkhand, Jhunjhunu, Rajasthan, Kolkata West Bengal
